

these bodies were constituted and are functioning;

(b) the names of such statutory bodies as have ceased to function after 1955;

(c) the names of *ad-hoc* bodies including Committees and Commissions which were constituted by the Ministry for specific purposes and which have already completed their works and submitted their reports since 1955, giving the date of their constitution, the date of submission of reports by each of them;

(d) the names of such reports which have been considered and decisions already taken;

(e) the names of such reports as are still under consideration of Government; and

(f) the names of such *ad-hoc* bodies which are still functioning, giving the dates of their appointment and the dates on or before which they have to submit their reports to Government?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) The required statement is placed on the Table of Lok Sabha. [See Appendix IV, annexure No 49].

(b) There is no such body.

(c) to (f). The requisite statements are placed on the Table of Lok Sabha. [See Appendix IV, annexure No. 50].

Statutory Bodies under the Ministry of Defence

1182. Shri Shree Narayan Das: Will the Minister of Defence be pleased to state:

(a) the names of statutory and *ad-hoc* bodies functioning under his Ministry giving reference to the resolutions or enactments under which these bodies were constituted and are functioning;

(b) the names of such statutory bodies as have ceased to function after 1955:

(c) the names of *ad-hoc* bodies including Committees and Commissions which were constituted by the Ministry for specific purposes and which have already completed their works and submitted their reports since 1955, giving the date of their constitution, the date of submission of reports by each of them;

(d) the names of such reports which have been considered and decisions already taken;

(e) the names of such reports as are still under the consideration of Government; and

(f) the names of *ad-hoc* bodies which are still functioning, giving the dates of their appointment and the dates on or before which they have to submit their reports to Government?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) to (f). A statement is placed on the Table of Lok Sabha. [See Appendix IV, annexure No. 51].

Mica

1183. Shri R. Narayanasamy: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that Mica is found near Sithayankottai Madurai District;

(b) whether any geological survey has been undertaken in Madurai District, and

(c) if so, the action Government propose to take on the report of the Geological Survey of India?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) It has not been possible to locate Sithayankottai in Madurai District on the map.

(b) Some portions of Madurai district have been geologically mapped during the years 1948—54. The work will be continued by the Geological Survey of India in the ensuing field season beginning from November, 1957. Only one occurrence of mica so

far been recorded in Madurai District viz., near Batlagundu (10°10' : 77°46').

(c) The exploitation of minerals is the concern of the State Government

Regional Record Office, Bhopal

1184. Shri H. N. Mukerjee: Will the Minister of Education and Scientific Research be pleased to state:

(a) the total cost of the establishment and the recurring expenses incurred by Government since the Regional Record Office, Bhopal was set up;

(b) whether the records housed there pertain to the Central Government;

(c) if so, the names of the Ministries and Departments to which they refer;

(d) whether the Regional Record Office is popular with research workers;

(e) the total number of requisitions received for study of records in the Bhopal Office since its inception; and

(f) the name of the present keeper of the records and what are his qualifications?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Rs 1,33,332 upto 31st July, 1957.

(b) No, Sir

(c) Does not arise

(d) Research workers are not at present visiting the Office and there are no facilities for them

(e) Nil

(f) Shri M H Rizawi He is M.A. (History)—II Class, M A (Persian)—I Class

National Archives Building

1185. Shri H. N. Mukerjee: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that in the National Archives of India there is

acute shortage of space for housing the records of the different departments of the Central Government;

(b) whether the building of the National Archives is being extended and accommodation for records expanded; and

(c) whether the Central Government are contemplating cessation of expenditure on building for Regional Record Offices as in Bhopal till the needs of the National Archives are met?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir

(b) Yes, Sir The plans and estimates of the proposed annexe are under preparation

(c) No, Sir.

Burmese Pagoda near Eden Gardens

1186. Shri H. N. Mukerjee: Will the Minister of Defence be pleased to state:

(a) whether his attention has been drawn to the deteriorating condition of the Burmese pagoda situated in the grounds of Eden Gardens, Calcutta; and

(b) whether there is any scheme to maintain the Gardens and the lake inside it in proper order?

The Deputy Minister of Defence (Shri K. Raghuramalah): (a) and (b). No The control over the Eden Gardens has been delegated to the Government of West Bengal since 1921 subject to certain conditions and the responsibility for maintaining the gardens and any structures in them does not therefore rest on the Central Government.

India Office Library, U.K.

1187. Shri H. N. Mukerjee: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that on the recent winding up of the United